

(b) whether Government propose to set up a separate regulatory body for regulating promotion and development of management education exclusively on the lines of AICTE;

(c) if so, the details thereof, and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD ALI ASHRAF FATMI): (a) to (d) At present, there is no proposal to divest the All India Council for Technical Education (AICTE) of the responsibility to regulate management education and entrust it to a separate body. However, the Estimates Committee (2003-04) in its Nineteenth Report has *inter-alia*, expressed the view that AICTE should be divested of the responsibility relating to grant of approval and recognition to management courses and the same may be entrusted to a separate body. The Government has decided to consult the major stakeholders in the light of this recommendation.

Centrally sponsored scheme for teachers-education

†2017 SHRI MANGANI LAL MANDAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether it is a fact that as per the resolution expressed in the National Education Policy and Action Programme for the restructuring of teacher-education in 1986-87, a Centrally sponsored scheme was introduced in 1987 in which 5 norms had been fixed;

(b) if so, the States and the number of districts wherein this Centrally sponsored scheme was implemented, and

(c) the latest achievements thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD ALI ASHRAF FATMI): (a) A Centrally-sponsored Scheme of Restructuring and Reorganisation of Teacher Education was launched in 1987 with five components.

(b) and (c) The details are as under -

- (i) 41.17 lakh teachers were oriented in all States and Union Territories (except Andaman and Nicobar Islands) under the component of Mass/Special Orientation of School Teachers,

† Original notice of the question was received in Hindi

- (ii) Establishment of DIETs has been approved for 498 Districts in 28 States and 4 Union Territories
- (iii) Upgradation of 124 Secondary Teacher Education Institutions has been sanctioned in 24 States and 1 Union Territory.
- (iv) Strengthening of SCERTs was sanctioned for 19 States and 1 Union Territory
- (v) The fifth component viz Establishment and Strengthening of University Departments of Education, through University Grants Commission, could not be implemented as such, though strengthening of a few selected University Departments of Education was sanctioned under the third component mentioned above

National languages as medium of examination

2018 SHRI E.M. SUDARSANA NATCHIAPPAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether the "National Institute of Open Schooling" conducted by HRD is encouraging the children to write examinations in their mother tongue which are the national languages mentioned in Eighth Schedule of the Constitution of India, and

(b) if not, whether Government would immediately make arrangement to include Tamil and other national languages as medium from the current academic year for general and vocational courses as more than 25 lakh Tamil people are living as minority in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) and (b) Yes, Sir. As per the information provided by the National Institute of Open Schooling, a learner can write the examination in any scheduled regional language.

Stree Shakti Scheme

2019. SHRI K.B. KRISHNA MURTHY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it has come to Government's notice that the Karnataka